

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **11.01.2023** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) 442/2022 & IA No. 1117/2022	Vinod Kothari Vs Vikas Gupta RP, M/s. Kamachi Industries Limited	Mr. Alladi Rahul	
2	Comp App (AT) (CH) (Ins) No. 428/2022 & IA No. 1062, 1063, 1064, 1065, 1066, 1067/2022 & 11/2023	People Tech Infracon Private Limited Vs AP Gems & Jewellery Park Private Ltd. & 3 Ors	Mr. GV Mohan Kumar	Mr. Avinash Krishnan Ravi- R2

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 445/2022 For Condone delay IA No. 1127/2022 For Additional docs. IA No. 1128/2022	Greeta Mani Vs JJ Fincap Pvt. Ltd. & Anr	Mr. Abhishek Jenasen	
4	Comp App (AT) (CH) (Ins) No. 447/2022 For Condone Delay IA No. 1133/2022 For Exemption IA No. 1134/2022 IA No. 1135/2022 For Stay IA No. 1136/2022	The Sales Tax Officer & Anr. Vs P Sriram Liquidator Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	
5	Comp App (AT) (CH) (Ins) No. 11/2023 Leave to file IA No. 23/2023 For Stay IA No. 24/2023 For Exemption IA No. 25/2023	Nandamuri Meenalatha Vs M/s Quality Steels and Wire Products & Anr.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh Caveator

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	IA No. 30/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 161/2022 & IA No. 498 & 544/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	9805130/00862/2021 (Diary No. 790/2021)	Maharashtra Industrial Development Vs V. Venkatachalam, RP	M/s Jay & Co	
8	9805118/01562/2021 (Diary No. 988/2021)	PPG Asian Paints Vs Susee Automotive Pvt. Ltd	M/s Sonam Chandwani	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors WITH	Ms. Arunima Kedia	Mr. Rohan Thawani-R2
10	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Ms. Arunima Kedia	Mr. Rohan Thawani-R2
11	TA (AT) No. 181/2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors	Prof. D Arvindakshan	Mr. K Mahadevan-R1-R6

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 120/2022	Mr. L Padhmanabha Chari FCA Vs. M/s Prateek Apparels Pvt Ltd	Mr.SP Muralikrishnan	Mr. Yasar Arafat

13	Comp App (AT) (CH) (Ins) No. 314/2022 & IA No. 665/2022	Archana Ashok Prop Karmik Infra Vs. Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Karthik Seshadri	Mr. Arjun K Perikal
14	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexia Sciences Pvt. Ltd.	Ms. Vidyalakshmi Vipin	M/s Ak Mysamy & Associates
15	Comp App (AT) (CH) (Ins) No. 252/2021 & IA No. 534 & 535/2021	Assistant Commissioner of Central Tax Vs. Bhrugesh Rameshchandra Amin & 2 Ors	Mr. Raj Jhabakh	Mr. R. Sivaraman, Advocate for R2 & R3

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 387/2022 & IA No. 921 & 922/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani & Mr. Muthuchharan Sundresh- R1 M/s Khaitan- R2 & R3
17	Comp App (AT) (CH) (Ins) No.158/2022 & IA No. 367, 368, 369, 545 & 808/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr. WITH	Mr. K. Gowtham Kumar	Mr. Anant Merathia- R1 Mr. Nithin Chowdary Pavuluri- R2
18	Comp App (AT) (CH) (Ins) No.170/2022 & IA No. 391, 392, 546 & 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr.	Mr. K. Gowtham Kumar	Mr. Anant Merathia- R1 Mr. Nithin Chowdary Pavuluri- R2
19	Comp App (AT) (CH) (Ins) No.109/2022 & IA No. 252, 314, 784, 1024 & 1031/2022	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar- R2
20	Comp App (AT) (CH) (Ins) No.9/2022 & IA No. 18, 19 & 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
21	Comp App (AT) (CH) (Ins) No.1/2022 & IA No. 1,2,3, 1022 & 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Ms. Avinash Krishnan Ravi	Ms. M Savitha Devi- R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10

22	TA No. 56/2021 (Comp App (AT)) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd & 2 Ors	Mr. Lzafer Ahmed BF	Mr. S. Sathyanarayanan- R1 Mr. KV Jagdishvaran- R2
23	TA No.57 /2021 (Comp App (AT)) (Ins) No. 460/2020)	V N Commercial Corporation Vs Srinivasan Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
24	TA No. 73/2021 (Comp App (AT)) No. 146/2020)	Ammana Bio Pharma Ltd & Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2
25	TA No. 79/2021 (Comp App (AT)) (Ins) No.851/ 2020 & IA No.432/2021)	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Shilpa Gamnani	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh- R12 Mr. Ashok Kriplani R18
26	Comp App (AT) (CH) (Ins) No.40/2022 & IA No. 80 & 81/2022	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Shilpa Gamnani
27	Comp App (AT) (CH) (Ins) No.196/2021 & IA No. 396, 397 & 398/2021	Mr. Srinivasa Rao Idupulapati Vs. Mr. Pradeep Kumar Sravanam & Anr.	M/s Ramalingam and Associates	Ms. JVL Bharathi- R1 Ms. Ananda Gomathi- R2

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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